

Name of the Bank	Gross NPAs as on 30.9.2000 (+)
Allahabad Bank	1647.88
Andhra Bank	447.66
Bank of Baroda	4203.00
Bank of India	362200
Bank of Maharashtra	846.63
CanaraBank	2766.53
Central Bank of India	291329
Corporation Bank	44133
Dena Bank	169223
Indian Bank	325272
Indian Overseas Bank	1668.00
Oriental Bank of Commerce	67202
Punjab &Sind Bank	797.99
Punjab National Bank	3301.87
Syndicate Bank	120035
UCOBank	1649.66
Union Bank of India	2031.00
United Bank of India	1482.88
Vijaya Bank	574.79
TOTAL for Natl. Banks	35211.83
TOTAL for PSBs	55971.44

(+) Figures for 30.09.2000 are unaudited and provisional.

National Water Policy

† *357. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a discussion or a meeting was convened to arrive at a consensus in the matter of National Water Policy;

† Original notice of the question was received in Hindi.

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- (b) if so, the suggestions made therein;
- (c) whether Government have formulated any policy on this basis;
- (d) if so, the salient features thereof; and
- (e) by when it is likely to be implemented?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): (a) to (e) The 4th meeting of the National Water Resources Council under the Chairmanship of Hon*ble Prime Minister was held on 7th July, 2000 for the adoption of revised National Water Policy. During the meeting, the deliberations established a broad consensus among the states on most of the issues contained in the proposed policy. However, there were some areas of differences such as:-

1. Formulation of guidelines for water allocation amongst States.
2. Amendment of Inter-State Water Disputes Act 1956
3. Establishing appropriate River Basin Organisation with statutory powers.
4. Legislation for developing standardized national information system.

The Council decided to constitute a Working Group of Ministers of all the States/Union territories under the Chairmanship of Union Minister of Water Resources to examine the draft of the revised National Water Policy and the draft of the National Policy Guidelines for water allocation amongst states, in order to achieve greater convergence and agreement on issues involving divergent views amongst the members of the Council. The Working Group has been constituted under the chairmanship of the Union Minister of Water Resources on 9th October, 2000 with Ministers from all the States and Lt Governor/Administrator of Union Territories. Implementation of the revised National Water Policy depends on the outcome of the meeting of the Working Group.

Lifting of Ban on Internet Telephony

*358. DR. C. NARAYANA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government propose to lift the ban on Internet Telephony;